MINISTRY OF MINORITY AFFAIRS
NOTIFICATION

New Delhi, the 31st March, 2016

G.S.R 375(E).— In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby rescinds the Class I and Class II Posts (Office of the Commissioner for Linguistic Minorities) Recruitment Rules, 1962, in so far as it relate to the post of Assistant Commissioner for Linguistic Minorities, except as respects things done or omitted to be done before such rescission.

[F. No. 3-13/2014-CLM]
RAKESH MOHAN, Jt. Secy.

Note:- The principal rules were published in the Gazette of India in 1962 and subsequently amended vide notification number G.S.R.2329 dated 6th September, 1975.